

**OFFICE OF THE DISTRICT & SESSIONS JUDGE (HQs)::  
TIS HAZARI COURTS:: DELHI**

**E-TENDER NOTICE**

**TENDER ID NO : 2016\_DDC\_ 117503**

E-tender enquiries are invited from eligible firms of repute with past experience in the field and having sound financial capability for the execution of work of the following description. The tender complete in all respects should be submitted online before, the last date and time mentioned below:-

**Sub: Purchase of 178 nos. Mosquito Repellant Machine and 2136 nos. Refills for Central District, Tis Hazari Courts, Delhi as per details mentioned below :-**

<b>S N</b>	<b>Name of Item</b>	<b>Quantity</b>	<b>Specifications</b>
1	MOSQUITO REPELLANT MACHINE	178 Nos.	Mosquito Repellant Machine should be manufactured by well reputed company like All Out, Good Night, Maxo, Mortein etc.
2	REFILLS	2136 Nos.	Refills should be manufactured by well reputed company like All Out, Good Night, Maxo, Mortein etc.

➤ ***In case, if one refill is provided with Repellant Machine then the quantity of refill should be purchased 1958 refills (i.e. 2136 -178)***

**Estimated cost** : **Rs. 2,50,000/- + VAT**  
**EMD** : **Rs. 7,500/-**

Last date for downloading the tender 29.11.2016 upto 04.00 PM  
Last date and time for online submission of Bid 29.11.2016 upto 04.00 PM  
Opening date of Technical Bid 29.11.2016 at or after 04.15 PM  
Opening date of Financial Bid 29.11.2016 at or after 04.30 PM  
Last date for submission of EMD 29.11.2016 upto 04.00 PM

The tender should be submitted online in the prescribed tender form and after going through the terms and conditions, which may be downloaded from the Delhi Government Website <https://govtprocurement.delhi.gov.in>.

  
**(RAJNISH BHATNAGAR)**  
**CHAIRMAN, PURCHASE COMMITTEE**  
**ADDL. DISTRICT & SESSIONS JUDGE, DELHI**

**Signature valid**

Digitally signed by MADAN SINGH RAWAT  
Date: 2016.11.04 11:04:00 IST  
Location: NCT of Delhi